

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : CP(IB)/27(CHE)/2022

NAME OF THE PETITIONER(S) : Liquidator of M/s M- System India Pvt Ltd

NAME OF THE RESPONDENTS :

UNDER SECTION : Sec 59 of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. Ranjeet Verma through video conferencing mode.

The Applicant is directed to file synopsis within seven days from today.

It is also seen that both the Counsels are not audible.

List the matter on **10.04.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT